

Training to Officers

3337. SHRI CHETAN P.S. CHAUHAN:
Will the PRIME MINISTER be pleased to state:

(a) whether the Government have taken a decision that officers of All India Services and Central Services group-A must undergo at-least three refresher courses during the tenure of 20 years of service; and

(b) if so, the main objectives of this training?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRIMATI MARGARET ALVA): (a) Yes, Sir.

(b) The main objectives of this training are to develop competence and commitment to the basic values of our society by providing continuing opportunities for training, for up-gradation of knowledge and skills of civil servants. Out of the three refresher courses which an officer should attend in a span of twenty years, one could be on the pattern of the management development programmes. The others should, however, have regard to the specific requirements of the service, at different stages.

Protection of Indian Diplomats Abroad

3338. SHRI LAL K. ADVANI:
DR. A.K. PATEL:

Will the PRIME MINISTER be pleased to state the effective measures taken/proposed to be taken by the Government to provide safety and protection to Indian diplomats posted in various countries in the context of recent attack on Indian diplomats in Pakistan?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI EDUARDO FALEIRO): The responsibility for the safety and protection of all diplomats abroad, including Indian diplomats, is that of the host Government under various interna-

tional conventions. The Government of India, however, monitors all threats to the security of Indian diplomats abroad and shares the information with the host Government and requests it to provide the necessary protective measures. All Missions are also immediately alerted to take precautions whenever any information of threat comes to notice.

Computer Research Centre, Pune

3339. PROF. RITA VERMA:
SHRI PRABHU DAYAL
KATHERIA:
SHRI RATILAL VARMA:

Will the PRIME MINISTER be pleased to state:

(a) whether the Government have a proposal to set up an advanced computer centre at Pune to design and manufacture super computers in the country;

(b) the details of expenditure likely to be incurred on the establishment of this centre; and

(c) the time by which the centre is likely to be established?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (DEPARTMENT OF ELECTRONICS AND DEPARTMENT OF OCEAN DEVELOPMENT) (SHRI RANGARAJAN KUMARAMANGALAM): (a) The Department of Electronics has already set up the Centre for Development of Advanced Computing (CDAC), a registered autonomous Society, at Pune in 1988 to design and develop Parallel Processing Computers with capability of super computers in the country.

(b) During the Phase-I of the project, an outlay of Rs. 30 crores was approved. The mission set out was to design, develop and bring into commercial production a high performance parallel computer with peak computing power of 1000 Mega Flops (floating point operations per second) and dem-